"LIST OF SHORT MATTERS" [Court - 2 - Electricity] as on 13.06.2025

List of the short matters in chronological order (Date of filing wise) pending before Court-II to be taken up for hearing, unless otherwise so directed by the Hon'ble Bench in certain specific cases.

Sr.No.	Date of	Case No.	Connected with	Parties
	Filing			
1.	18-05-2016	198/2016		Sihor Steel Rerolling Mills Association vs Gujarat Electricity
				Regulatory Commission &Ors.
2.	21-12-2017	104/2018	Connected	Mr. Vikram Bhatnagar & Anr. vs Karnataka Electricity Regulatory
			OP-01/2018	Commission & Anr.
3.	01-02-2018	108/2018	-	M/s Tanot Wind Power Venture Pvt. Ltd. vs Rajasthan Electricity
				Regulatory Commission & Ors.
4.	10-07-2019	242/2019		PTC India Ltd vs Central Electricity Regulatory Commission & Ors.
5.	14-01-2020	22/2020	Connected	M/s. Nabha Power Ltd. V/s. Punjab State Electricity Regulatory
			68/2021	Commission & Anr.
6.	05-02-2020	76/2020	Connected	Adani Power Ltd. (Formerly Known as Udupi Power Corporation
			98/2023	Ltd.) vs Central Electricity Regulatory Commission & Ors.
7.	12-03-2020	106/2020		Essar Power M.P. Ltd. V/s. Central Electricity Regulatory
				Commission
8.	26-05-2020	107/2020		Rosa Power Supply Company Limited V/s. Uttar Pradesh Power
				Corporation Limited
9.	30-07-2020	147/2020	-	ACME Chittorgarh Solar Energy Private Limited V/s. Maharashtra
_				Electricity Regulatory Commission & Anr.
10.	25-08-2020	107/2022	Connected	Vedanta Limited Vs Odisha Electricity Regulatory Commission &
			312/2022	Ors.
11.	18-11-2020	109/2022	-	RKM Powergen private Limited V/s. Uttar Pradesh Power
12	24.02.2024	420/2024		Corporation Limited &Ors.
12.	24-02-2021	128/2021		M/s Simbhaoli Power Private Limited V/s. Uttar Pradesh Electricity
10	07.00.2021	200/2022	Commented	Regulatory Commission & Ors.
13.	07-09-2021	298/2022	Connected - 296/2022	The Electricity Department, Andaman and Nicobar Administration vs Sea Shell Hotels and Resorts & Ors.
			297/2022	
14.	26-01-2021	322/2021	29772022	ACME Dayakara Solar Power Private Limited V/s. Telangana State
14.	20-01-2021	522/2021		Electricity Regulatory Commission & Anr.
15.	24-01-2022	113/2022		Jaiprakash Power Ventures Limited V/s. Madhya Pradesh
	24 01 2022	113, 2022		Electricity Regulatory Commission & Ors.
16.	08-03-2022	80/2023	Connected	GRIDCO Limited V/s Odisha Electricity Regulatory Commission &
-0.	00 00 2022	00,2020	79/2023	Ors.
			81/2023	
17.	05-04-2022	RP-15/2023	-	Indian Renewable Energy Development Agency Vs Kerala State
				Electricity Board Ltd. & Ors.
18.	29-04-2022	147/2023	Connected	Tamil Nadu Spinning Mills Association V/s. Tamil Nadu Electricity
			269/2023	Regulatory Commission & Anr.
19.	20-05-2022	75/2023		Sneha Kinetic Power Projects Private Limited V/s. Haryana
				Electricity Regulatory Commission & Anr.

20.	24-06-2022	431/2022		Korba Power Limited Vs Haryana Electricity Regulatory Commission & Ors.
21.	22-07-2022	116/2023	Connected	M/s SauryaUrja Company of Rajasthan Ltd. V/s. Central Electricity
			177/2023	Regulatory Commission & Ors.
22.	16-09-2022	385/2022	Connected	Kharghar Vikhroli Transmission Limited V/s. Maharashtra
			393/2022	Electricity Regulatory Commission & Ors.
23.	16-09-2022	410/2022		Power Transmission Corporation of Uttarakhand Limited VS Power
				Grid Corporation of India Limited & Ors.
24.	06-10-2022	148/2023		Korba Power Limited Vs Chhattisgarh State Electricity Regulatory
				Commission & Ors.
25.	18-09-2023	769/2023	-	Power Transmission Corporation of Uttarakhand Limited vs Power
				Grid Corporation of India Limited & Ors.
